

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

REGN. No. OA 179/86

Shri Rama Kant B. Sharma .... Petitioner

Versus

General Manager, .... Respondent  
Ajudhia Textile Mills  
Azadpur, Delhi.

CORAM:- Shri Justice K. Madhava Reddy, Chairman  
Shri Kaushal Kumar, Member

For the petitioner .... Shri M.M.Israiny, Advocate

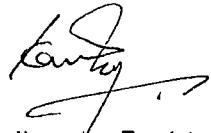
For the respondent .... Nemo

(Judgement of the Bench delivered by  
Shri Justice K. Madhava Reddy, Chairman)

This is a petition under Section 19 of the Administrative Tribunals Act 1985. The applicant is holding the post of Processing Master at Ajudhia Textile Mills, a unit of National Textile Corporation (Delhi Punjab & Rajasthan) Limited. He seeks an order to declare the order of removal dated 17.6.85 made against him as void and inoperative and also for a further direction that he continues to be an employee of the National Textile Corporation.

2. National Textile Corporation is a corporation set up under the Sick Textile Undertakings (Nationalisation) Act, 1974; it is not a department of the Central Government. Persons holding posts under the National Textile Corporation are not holding any civil posts under the Union and such persons cannot be treated as civil servants of the Union. This Tribunal has no jurisdiction, power and authority to deal with the grievances of such persons under Section 14(1). Sub-section 2 of Section 14 no doubt makes provision for issuing a notification so as to bring within the purview of the

Central Administrative Tribunal cases of persons serving any Corporation owned or controlled by Government of India. But so far no notification has been issued under Section 14(2) extending the jurisdiction of this Tribunal to deal with the grievances of the employees of the National Textile Corporation Ltd. or the Respondent Mill. As this Tribunal has no jurisdiction to hear the grievances of the petitioner, the petition is directed to be returned to the petitioner for presentation to proper Court. Ordered accordingly.

  
( K. Madhava Reddy )  
Chairman  
27.3.1986



( Kaushal Kumar )  
Member  
27.3.1986